

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
RAJYA SABHA
UNSTARRED QUESTION NO. 1524
ANSWERED ON 08.03.2021

INVESTMENT CLEARANCE FOR IFREMW AT ROHMORIA, ASSAM

1524 SHRI AJIT KUMAR BHUYAN

Will the MINISTER OF JAL SHAKTI be pleased to state:-

- (a) whether it is a fact that Investment Clearance has been given for Integrated Flood and Riverbank Erosion Management Works (IFREMW) at Rohmoria area at an estimated cost of Rs.78.48 crore by the Investment Clearance Committee of the Ministry
- (b) if so, the details thereof and
- (c) the reasons why Government has not undertaken any work under the said scheme despite the investment clearance?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) & (b) Investment Clearance was accorded for “Integrated Flood and Riverbank Erosion Management Works at Rohmoria Area, Assam” with an estimated cost of Rs.78.48 Crores in the 6th meeting of Investment Clearance Committee (ICC) of the Ministry held on 5th May, 2017.

(c) Investment Clearance of a project enables State Governments to take up the project either from their own resources or pose for financial assistance under any Centrally Sponsored Scheme. Above project could not be included for central assistance since the centrally sponsored scheme, Flood Management and Border Areas Programme (FMBAP) approved for the period 2017-2020 and subsequently extended up to March, 2021, prioritised the funding and completion of on-going projects taken-up during XI/ XII Plan period.
